

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.2390/2004

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New Delhi this the 8th day of September, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

Shri A.K. Bhatia
S/o Shri Mulkraj Bhatia
R/o 1189-A23, NIT Faridabad (Haryana)

-Applicant

(None present despite revised call)

Versus

1. Union of India through
Secretary (RD)
Ministry of Rural Development
Department of Rural Development
Krishi Bhawan, New Delhi.

2. Deputy Secretary (CRSP)
Department of Drinking Water Supply
Ministry of Rural Development
9th Floor, Prayavaran Bhawan,
CGO Complex, Lodi Road,
New Delhi-110003.

-Respondents

(By Advocate: Shri Syed Rehan, proxy for Shri Nasir Ahmed)

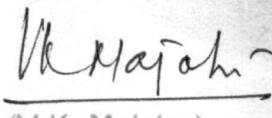
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

It is observed that applicant had remained absent during the previous three hearings as well. It seems he is not interested in pursuing this matter. The case, as such, is dismissed in default and for non-prosecution.


(Meera Chhibber)
Member (J)

cc.


(V.K. Majotra)
Vice Chairman (A)

8.9.05